

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 144/16	TP 68/17	Hearing	433(e)	Cords Cable Industries Ltd., Vs DF Power Systems Pvt. Ltd.,

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. S. VIVEKANANDA
FOR VCB Associates
9845428653.

FOR Petitioner S. Vivekananda

Counsel for Petitioner is present. Provisions of I&B Code not complied. Counsel reported that he has complied. However, counsel is directed to verify with the Registry. If not filed, then he is directed to comply the provisions of I&B Code.

Time extended finally. List it on 09.08.2017.

MEMBER (J)